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Thursday, 11th December 1952

The Council met at a guarter to eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO **QUESTIONS**

CIVILIAN EMPLOYEES OF DEFENCE SERVICES

*189. SHRI K. C. GEORGE: Will the Minister for LABOUR be pleased to state:

- (a) what steps Government have taken to settle the strike of the civilian employees of the Defence Services;
- (b) whether it is a fact that representations have been received by Government to declare the Defence Services as Public Utility Services; and
- (c) what action Government taken or propose to take in matter ?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (1) Presumably the hon. Member is referring to the strike which took place in the Defence establishments in and around Poona and Kirkee during September 1952. The Defence Ministry held meetings with the labour representatives and agreed to give consideration to the demands. Consequently the strike was called off unconditionally and the workers resumed work on the 23rd September 1952.

- (b) No.
- (c) Does not arise.

SHRI K. C. GEORGE: May I know what was the demand from the employees?

SHRI ABID ALI: There were demands. The important several dem ind was with regard to retrenchment, that there should be consultation with the Union and as far as possible no retrenchment should be ordered.

SHRI K. C. GEORGE: May know what the Government have done with regard to that retrenchment?

SHRI ABID ALI: Sir, some of the work which was very necessary during the war period was not considered necessary now and therefore the superfluous workers had to be retrenched.

KHWAJA INAIT ULLAH: May I know the total number of labourers who are retrenched under the scheme?

SHRI ABID ALI: That information is not available.

Shri T. R. DEOGIRIKAR: May I know how many workers are likely to be absorbed in the near future?

SHRI ABID ALI: There was a question of retrenchment of about 200.

SHRI D. R. DEOGIRIKAR: The Government have promised to absorb them elsewhere. Is it a fact?

SHRI ABID ALI: Yes, Sir. Government have considered the possibility of re-employing the workers who were superfluous in and around Poona area.

SHRI K. C. GEORGE: Sir, with regard to part (b) may I know whether Mr. Kulkarni, the Secretary of the Civil Employers Federation has requested the Government to include the Defence Services in Public Utility Services?

SHRI ABID ALI: Yes, Sir.

SHRI B. K. P. SINHA: May I know if this strike was a genuine trade union strike or whether there were certain political influences at the back of it?

(No answer.)

GOVERNMENT SUBSIDY TO AIR TRANSPORT

M. GOVINDA *190. SHRI REDDY: Will the Minister for Com-MUNICATIONS be pleased to state whether Government are granting subsidies to any air transport companies in the current year; and if so, in what form and for what period?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): Yes. Subsidy for the period January to August 1952 will be paid at the rate of 6 annas per gallon of petrol used by airlines on scheduled air services.

SHRI M. GOVINDA REDDY: May I know if this is going to be the continuous policy?

SHRI RAJ BAHADUR: Subsidy is likely to be continued until the new set-up comes up.

SHRI GOVINDA REDDY: May I know if the subsidy would be continued after the end of the current year?

SHRI RAJ BAHADUR: Sir, I have already said that the whole matter is under consideration.

SHRI M. GOVINDA REDDY: Sir, may I know if the subsidy is uniform for all the companies?

SHRIJ RAJ BAHADUR: Yes, Sir.

SHRI RAJAGOPAL NAIDU: Is there any proposal to nationalize air transport companies?

SHRI RAJ BAHADUR: The nature of the proposals will be known at the appropriate time.

SHRI C. G. K. REDDY: What does the hon. Minister mean by "changed set-up."

MR. CHAIRMAN: So long as the present set-up continues, there will not be any alteration.

SHRI RAJ BAHADUR: The Government are considering the reorganization of the whole air transport system:

RESERVATION OF SUGAR FOR EXICAT

- *191. SHRI M. G O V I N D A REDDY: Will the Minister for Food AND AGRICULTURE be pleased to state:
- (a) whether any sugar produced in South India is reserved for export;
- (b) if so, the reasons for such reservation and the quantities of sugar so reserved; and
- (c) if not, the quantities of sugar produced in factories in North India and earmarked or proposed to be earmarked for export?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMED KIDWAI): (a) No such reservation has been made.

- (b) Does not arise.
- (c) No quantities of sugar have been earmarked for export from North Indian factories also.

CENTRAL OILSEEDS COMMITTEE

- *192. SHRI M. GOVINDA
 REDDY: Will the Minister for Food
 AND AGRICULTURE be pleased to state
 whether the Central Oilseeds Committee has made any recommendation to Government regarding:
- (i) increasing the output of oil-seeds;
- (ii) any change in the export policy relating to oilseeds;
- (iii) increasing qer capita consumption of oilseeds in India; and
- (iv) the imposition of taxes on production and export of oilseeds?

THE MINISTER FOR AGRICUL-TURE (DR. P. S. DESHMUKH):

- (i) In 1948 the Committee made some recommends t ons for increasing the production of oilseeds in the important oilseeds producing States.
- (ii) Since its inception the Committee has been pressing for the prohibition of export of the major oilseeds and encouragement of the export of oils